

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

**O.A.No.403/08**

**Wednesday this the 3<sup>rd</sup> day of December 2008**

**C O R A M :**

**HON'BLE Dr.K.S.SUGATHAN, ADMINISTRATIVE MEMBER**

A.Mohanan,  
Sr.Social Security Assistant (T.B.P.),  
Employees Provident Fund Organisation,  
Sub Regional Office, Kollam.

...Applicant

(By Advocate Mr.Vellayani Sundara Raju)

**Versus**

1. Union of India represented by Secretary to Government, Ministry of Labour, New Delhi.
2. Additional Central Provident Fund Commissioner (SZ), EPF Organisation, Zonal Office, South Zone, No.3-4-763, Barkatpura, Hyderabad, Andhra Pradesh.
3. The Regional P.F.Commissioner (I), Employees Provident Fund Organisation, Regional Office, Thiruvananthapuram.
4. Radhika (under orders of transfer to EPFO Regional Office, Trivandrum), Sr.S.S.A. (TBP), EPF Organisation, Sub Regional Office, Kollam.
5. B.S.Kavitha (under orders of transfer to EPFO Regional Office, Trivandrum) S.S.A, EPF Organisation, Sub Regional Office, Kollam.
6. Regional P.F. Commissioner-II & Officer-in-Charge, EPFO, Sub Regional Office, Kollam.
7. The Assistant P.F. Commissioner (Admn.), SRO, Kollam.
8. Baby Gatha Nair,  
SSA, Regional Office of EPFO,  
Thiruvananthapuram. ...Respondents

(By Advocate Mr.N.N.Sugunapalan,Sr. & Mr.S.Sujin [R2,3,6&7])

This application having been heard on 3<sup>rd</sup> December 2008 the Tribunal on the same day delivered the following :-

.2.

**ORDER**

**HON'BLE Dr.K.S.SUGATHAN, ADMINISTRATIVE MEMBER**

When the matter came up for hearing today, there is no representation on behalf of the counsel for the applicant. Applicant is also not present. It is seen from the proceedings that on the last three occasions there was no representation for the applicant. It is very clear that the counsel for the applicant is not interested in prosecuting the case. The O.A is, therefore, dismissed for non prosecution.

(Dated this the 3<sup>rd</sup> day of December 2008)



K.S.SUGATHAN  
ADMINISTRATIVE MEMBER

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